


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

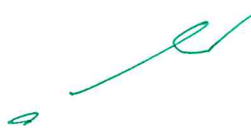
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 144/17 in CP 08/16	-	For filing amended copy	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Amit S. Pawani 9845128001	PETITIONERS	

ORDER

No representation for both sides. Matter is listed today for impleading legal heir and also for filing amended copy. Time extended till 15/01/2018.


Member (T)


Member (J)